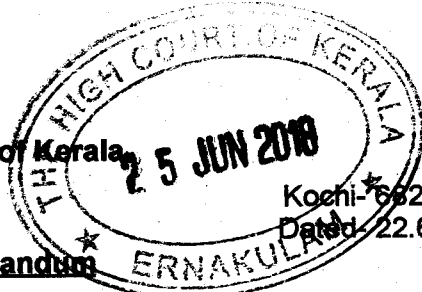


55592

The High Court of Kerala



A5-49118/2018

Kochi-682 031

Date: 22.6.2018

Official Memorandum

Sub: High Court establishment- appointment to the category of Finance Officer, High Court by transfer - willingness called for- reg.

Ref: 1. Rule 17 of the Kerala High Court Service Rules, 2007.
2. Rule 20 (6) of the Kerala High Court Service Rules, 2007.

It is proposed to fill up the vacancy of Finance Officer, High Court in the scale of pay of Rs.77400-115200 by appointment by transfer from among Assistant Registrar (Higher Grade), Assistant Registrar, Filing Scrutiny Officer, Section Officer (Higher Grade) / Court Officer (Higher Grade) and Section Officer/Court Officer.

The qualifications prescribed for the post are:

1. University degree
2. Account Test (Higher)
3. Must have at least five years experience in accounts and financial matters.

The following qualifications, as prescribed under the High Court Service Rules, 1970 for appointment to the post of Finance Officer shall govern the appointment of those members who were in the High Court service as on 1.1.2007:

General and Educational qualifications:

Must be drawing a basic pay of not less than the minimum of the scale of pay of the Divisional Accountant in the State Government Service sanctioned by the Government from time to time. The present scale of pay of the Divisional Accountant (Divisional Accounts Officer) in the State Government Service is Rs.35700-75600. Must have put in a minimum service of ten years and must have at least five years experience in accounts and financial matters.

Special qualification:

Account Test (Higher)

Members of the High Court Service who are eligible and willing to be appointed to the post shall furnish their willingness in writing to the 'A' section, High Court, on or before 30.06.2018.

(By Order)


G. Rathi
Deputy Registrar

(p.t.o.)

To

All Officers and Sections, High Court.
The Confidential Assistants to Registrars and Additional Registrar -
(General Administration), High Court.
The Kerala Judicial Academy, Athani.
The Secretary, High Court Legal Services Committee, Ernakulam
The Central Administrative Tribunal, Ernakulam
(through Registrar, with C/L)
The Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram
(through Registrar, with C/L)
The Kerala Administrative Tribunal, Addl. Bench, Ernakulam
(through Deputy Registrar (Judicial), with C/L)
The District Legal Services Authority, Thrissur
(through Member Secretary, KELSA, with C/L)
The District Legal Services Authority, Kasaragod
(through Member Secretary, KELSA, with C/L)
The IT Section, High Court **(for publishing in the High Court Website)**
The Notice Board, High Court (5copies)
The Administrative Records Section, High Court
The File/Stock File